

CENTRAL ADMINISTRATIVE TRIBUNAL  
JABALPUR BENCH  
JABALPUR

Original Application No. 652 of 2004

Jabalpur this the 19th day of August, 2004

CORAM

Hon'ble Mr. M. P. Singh, Vice Chairman  
Hon'ble Mr. A. K. Bhatnagar, Member (J)

Kamleshwar Kumar Jain S/o Late Shri Bhaiyalal Jain,  
Aged about 61 years, R/o 1272, Hool Sagar, Gama,  
Jabalpur.

Applicant

By Advocate Shri S. K. Pathak

Versus

1. Union of India through Secretary, Ministry of Defence, South Block, New Delhi.
2. Union of India through Secretary, Ministry of Personnel, Public Grievances & Pension, Deptt. of Personnel & Training, North Block, New Delhi.
3. Director General of Ordnance Services, Army Head Quarter, HQ PO, New Delhi.
4. The Officer-in-Charge, AOC (Record), Trimugherry Post, P.B. No. 3, Secunderabad (A.P.)
5. The Commandant, Central Ordnance Depot, Jabalpur.

Respondents

None appeared

O R D E R ( Oral )

By Hon'ble Mr. M. P. Singh, Vice Chairman

By filing this O.A. applicant has sought direction to respondents to release his retiral benefits including the Provident Fund amount, Pension at enhanced rate, Commutation value, gratuity etc. to be paid to him

